

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 198 OF 2019 &
IA NO. 1748 OF 2019

Dated : 24th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Tata Power Delhi Distribution Limited ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Shri Venkatesh
Mr. Vikas Maini
Mr. Suhael Buttan

ORDER

Rejoinder shall be filed within two weeks.

List the matter on **24.10.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson